

HIGH COURT OF TRIPURA AGARTALA

NOTIFICATION

Dated, Agartala, the 30th September, 2020

Limited Departmental Competitive Examination in accordance with the provisions of the Tripura Judicial Service Rules, 2003 (as amended up to date) will be held in the High Court on 10.10.2020 & 11.10.2020 for filling up 01(one) vacancy in Grade-I of Tripura Judicial Service under Limited Departmental Competitive Examination quota simultaneously with the direct recruitment examination which is also scheduled on 10.10.2020 & 11.10.2020. The following Judicial Officers in Grade-II of Tripura Judicial Service may appear in the said examination for consideration of their promotion to Grade-I of Tripura Judicial Service under the quota.

Sl. No.	Name of the Officers with designation
1.	Sri Ramdas Chattopadhyay , Civil Judge (Sr. Division)-cum-Asstt. Sessions Judge, North Tripura Judicial District, Dharmanagar
2.	Shri Mridul Chakraborty , Civil Judge (Sr. Division)-cum-Asstt. Sessions Judge, Unakoti Judicial District, Kailashahar
3.	Shri Rajib Bhattacharjee , Civil Judge (Sr. Division)-cum-Asstt. Sessions Judge, Gomati Judicial District, Udaipur
4.	Shri Subhra Nath , Chief Judicial Magistrate-cum-Civil Judge (Sr.Division), Khowai Judicial District, Khowai
5.	Shri Debasish Kar , Deputy Director, Tripura Judicial Academy, Agartala
6.	Smti. Jhuma Dutta Chowdhury , Principal Counsellor, Family Court, Agartala, West Tripura Judicial District
7.	Shri Uttam Hrishi Das , Chief Judicial Magistrate-cum-Civil Judge (Sr.Division), Sepahijala Judicial District, Sonamura

Written Test will be held in accordance with the following syllabus:

- i) **PAPER – I**: One paper of 100 marks (duration not less than 2 hours) to test the General Knowledge, aptitude, intelligence, test of comprehension and expression of law and General English including Essay Writing on legal topic and information technology.

ii) **PAPER-II**: One paper of 100 marks of not less than 2 hours duration regarding objective questions and problems of law as regards the Transfer of Property Act, Civil Procedure Code, Code of Criminal Procedure, Indian Evidence Act, Indian Penal Code, Limitation Act.

iii) **PAPER-III**: One paper of 100 marks (duration not less than 2 hours) – Consisting of Judgment writing (Paper Book to be supplied) – Legal theories on jurisprudence, provision of the Constitution of India.

NOTE:-The candidate is expected to refer to the relevant decisions of the Apex Court and the High Court while writing answers in Paper II & III.

INTERVIEW: VIVA-VOCE – 50 marks.

BY ORDER

Sd/-
(D. M. JAMATIA)
REGISTRAR GENERAL

No.F.11(14)-HC/2020/14002-36

Dated, Agartala the 30th September, 2020

Copy to:-

1. The Principal Secretary to His Lordship Hon'ble the Chief Justice, High Court of Tripura, Agartala.
2. The Secretary to His Lordship Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala.
3. The Secretary to His Lordship Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala.
4. The Secretary to His Lordship Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala.
5. The LR & Secretary, Law Department, Government of Tripura, Agartala.
6. The Director, Tripura Judicial Academy, Agartala. He is requested to circulate the same to the concerned officer of his department.
7. The Registrar (Vigilance), High Court of Tripura, Agartala.
8. The Registrar (Judicial), High Court of Tripura, Agartala.
9. The District & Sessions Judge, Dhalai Judicial District, Ambassa/ South Tripura Judicial District, Belonia/ Gomati Judicial District, Udaipur/ West Tripura Judicial District, Agartala/ Unakoti Judicial District, Kailashahar/ North Tripura Judicial District, Dharmanagar/

- Khowai Judicial District, Khowai/ Sepahijala Judicial District, Sonamura. They are requested to circulate the same to the concerned Judicial Officer of their respective Judgship.
10. The Judge, Family Court, Agartala, West Tripura Judicial District. He is requested to circulate the same to the concerned Judicial Officer of his Judgship.
 11. The Registrar (Admn. P & M), High Court of Tripura, Agartala.
 12. The Joint Registrar, High Court of Tripura, Agartala.
 13. All Deputy Registrars, High Court of Tripura, Agartala.
 14. **Sri Ramdas Chattopadhyay**, Civil Judge (Sr. Division)-cum-Asstt. Sessions Judge, North Tripura Judicial District, Dharmanagar.
 15. **Shri Mridul Chakraborty**, Civil Judge (Sr. Division)-cum-Asstt. Sessions Judge, Unakoti Judicial District, Kailashahar.
 16. **Shri Rajib Bhattacharjee**, Civil Judge (Sr. Division)-cum-Asstt. Sessions Judge, Gomati Judicial District, Udaipur.
 17. **Shri Subhra Nath**, Chief Judicial Magistrate-cum-Civil Judge (Sr.Division), Khowai Judicial District, Khowai.
 18. **Shri Debasish Kar**, Deputy Director, Tripura Judicial Academy, Agartala.
 19. **Smti. Jhuma Dutta Chowdhury**, Principal Counsellor, Family Court, Agartala, West Tripura Judicial District.
 20. **Shri Uttam Hrishi Das**, Chief Judicial Magistrate-cum-Civil Judge (Sr.Division), Sepahijala Judicial District, Sonamura.
 21. The System Assistant, High Court of Tripura, Agartala for uploading the Notification in the official Website of the High Court of Tripura.
 22. The Superintendent, Esstt. Section, High Court of Tripura, Agartala.
 23. File No.11(4)-HC/2020 & No.F.11(2)(a)-HC/2020.

 30/9/20
REGISTRAR GENERAL